

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 12 JAN 1995

Review APPLICATION NO: 160 of 1994. in OA.NO.935/1993.

APPLICANTS: Sri.P.B.M.Acharya,Raichur,
V/S.

RESPONDENTS:- Superintendent of Post Offices,Raichur and others.,

I.

1. Sri.S.K.Mohiyuddin, Advocate, No.11,
Jeevan Buildings, Kumara Park East,
Bangalore-560 001.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 06-01-1995.

Issued on
12/01/95

[Signature]

[Signature]

[Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

ORDER SHEET

Review Application No. **160** of 199 **4**
in OA 935/93

Applicant

PBM Acharya

Advocate for Applicant

Sh SK Mohiyuddin

Respondent

Supdt of Posts, Raichur & anr

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p>VRMA/<u>ANVMJ</u></p> <p>6.1.1995</p> <p style="text-align: center;"><u>ORDER</u></p> <p>1. The applicant in O.A. No.935/-93 has filed this Review Application seeking review of the order on the ground that he was denied opportunity of defending himself in the disciplinary proceeding. All the contentions raised by the Review Applicant were considered in detail in the order dated 5.7.1994 and there is no point in reagitating the same contention once again in this Review Application. The applicant has not made out any case of any mistake apparent on the face of the record or he having come across any fresh material which was not available to him when the application was heard or on similar grounds. Therefore, we do not see any merit in this Review Application and</p>



Date	Office Notes	Orders of Tribunal
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accordingly the same is rejected.

Sd/-

MEMBER [J]

Sd/-

MEMBER [A]

TRUE COPY



Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore